

(e) The CBI filed a charge sheet on 2-6-1969 against the concerned Sales Officer. He was charged for offences under Sec. 120-B IPC read with section 5 (2)/5(1)(d) of prevention of Corruption Act 1947 and Sec. 161 IPC, and for substantive offences under section 5(2)/5(1)(d) of prevention of Corruption Act, 1947, 161, IPC and 164 I.P.C.

(f) The case is pending trial.

असम मिजो पहाड़ी जिला परिषद् के प्रतिनिधि-मंडल की प्रधानमंत्री के साथ बातचीत

3223. श्री नरेन्द्र सिंह बिष्ट : क्या बिदेश मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आसाम मिजो पहाड़ी जिला परिषद का एक प्रतिनिधि मंडल प्रधानमंत्री को मिलने के लिये आया था;

(ख) यदि हां, तो क्या इस प्रतिनिधिमंडल ने इनके साथ अथवा अन्य केन्द्रीय मंत्रियों के साथ बातचीत की थी कि वह नागा समस्या का समाधान करने के लिये छिपे नागाओं के साथ बातचीत करने के लिये सहमत हो जायें; और

(ग) यदि हां, तो उनकी बातचीत के क्या परिणाम निकले हैं ?

बिदेश मंत्रालय में उप-मंत्री (श्री सुरेन्द्रपाल सिंह) : (क) 27 मई 1971 को मिजो हिल्स जिला परिषद की ओर से एक प्रतिनिधि-मण्डल प्रधानमंत्री से मिला ।

(ख) जी नहीं । इस बातचीत में नागालैंड पर कोई चर्चा नहीं हुई ।

(ग) प्रश्न नहीं उठता ।

Board to Develop National Capital Region

3224. SHRI B. K. DASCHOWDHURY : Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether Government propose to constitute a Board to develop National Capital region;

(b) if so, whether the names of Board members have since been finalised;

(c) whether Government will circulate this proposal for eliciting public opinion among the persons residing in the States falling under the purview of this scheme;

(d) the reaction of the Chief Ministers of States whose areas are likely to be included in the National Capital region; and

(e) the time by which this scheme will be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL): (a) to (e). A proposal is under consideration to set up a statutory National Capital Regional Planning Board consisting of the representatives of the Central Government, the Governments of Uttar Pradesh, Haryana and Rajasthan and the Union territory of Delhi. The Board will ensure the evolution of an integrated regional development plan and finance some of the key projects of the plan. The actual implementation of the plan will be the responsibility of the concerned State Governments.

At this state, it cannot be stated whether the proposal will be circulated for eliciting public opinion. The time to be taken in finalising and taking a decision on the proposal and in implementing it cannot also be assessed at this stage.

Diet Surveys of Working Class

3225. SHRI M. K. KRISHNAN: Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

(a) whether the attention of Government has been drawn to the diet surveys conducted by the National Institute of Nutrition focusing the attention on inadequate intake of calories of food by the working class;

(b) if so, the main findings thereof; and

(c) the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI D. P. CHATTOPADHYAYA): (a) Yes.

(b) The National Institute of Nutrition collected data on diets of industrial workers in 1957-58. The data was analysed with a view to identify relationship between the size of the family and the nutritive value of

the diets. It was found that in families with less than three children, calorie and protein content of the diets were more than in families with more than three children. Further, it was observed that among the families with more than three children, the diet was inadequate in calories.

(c) Taking into account the data collected, the National Nutrition Advisory Committee appointed a Sub-Committee on 'Nutritional Requirements of Working Class Families' in 1962. This Sub-Committee after considering all aspects of this problem, submitted its Report in 1965 which was forwarded to different State Governments and industrial agencies for taking appropriate action on the recommendations of the Committee which were as follows:—

Worker	2,816 Calories
Wife	2,150 Calories
Children	
(i) Age-group 0-5	1,230 Calories
(ii) Age-group 6-14	2,010 Calories

दिल्ली के कश्मीरी गेट स्थित अन्तर्राष्ट्रीय बस अड्डे का निर्माण कार्य

3226. श्री धनसाह प्रधान : क्या निर्माण और आवास मंत्री यह बताने की कृपा करेंगे कि :

(क) दिल्ली के कश्मीरी गेट पर स्थित अन्तर्राष्ट्रीय बस अड्डे का निर्माण-कार्य ठेकेदार द्वारा अधूरा छोड़ दिया गया है तथा इसके परिणामस्वरूप दिल्ली विकास प्राधिकरण को भारी हानि उठानी पड़ी है;

(ख) इस निर्माण-कार्य का ठेका कितनी घनराशि पर दिया गया था तथा यह कार्य किन कारणों से अधूरा छोड़ दिया गया है; और

(ग) इस अधूरे छोड़े हुए कार्य को पूरा करने के लिए सरकार का क्या कार्यवाही करने का विचार है ?

निर्माण और आवास मंत्रालय में राज्य मंत्री (श्री आई० के० गुजराल) : (क) जी, हाँ। इस अवस्था में, हानि की सीमा, यदि कोई है, मालूम करना संभव नहीं है।

(ख) ठेका 94,70,527.00 रुपये के लिए था। ठेका संसूख कर दिया गया है, क्योंकि कार्य में संतोषजनक प्रगति नहीं हो रही थी और ठेकेदार टेण्डर में निर्दिष्ट शर्तों के अनुसार कार्य करने के लिए राजी नहीं था। ठेकेदार ने कुछ मांगें रखी थीं, जिन्हें स्वीकार नहीं किया जा सका।

(ग) अधूरे छोड़े गए कार्य को पूरा करने के लिए दिल्ली विकास प्राधिकरण द्वारा टेण्डर आमंत्रित करने के लिए कार्यवाही की जा रही है।

Quarters for C. P. W. D. Staff in Various Cities and Airports in the Country

3227. SHRI M. KATHAMUTHU: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether the C. P. W. D. has built quarters for its own staff in various cities and airports of India;

(b) if so, the names of the cities and airports, where C. P. W. D. staff quarters exist and the number of quarters according to each type in each city and airport;

(c) whether the quarters in all these cities and airports are meant both for the regular and work-charged staff of C. P. W. D.; and

(d) if not, the names of the cities and airports where the quarters are meant exclusively for the regular staff of C. P. W. D.?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING (SHRI I. K. GUJRAL): (a) to (d). Information is being collected and will be placed on the Table of the House.

बिहार में पेय जल की कमी

3228. श्री रामाबतार शास्त्री : क्या स्वास्थ्य और परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या पटना नगर सहित सारे बिहार राज्य में पेय जल की अत्यधिक कमी है;